| Annexure - 4 | | | | | | | | | | | | | | |
|--|--|------------------------------|---------------------------|-----------------|---------------------------|------------------------------|-------------------|----------------|--------------|------------------|-------------------------|-----------------|--------------------|--|
| Name of Corporate debtor | | M/s. Cosmos Forgings Limited | | | gings Limited | Date of Commencement of CIRP | | | 26.08.2021 | | List of Creditors as on | | 10.01.2022 | |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | Amount in R | |
| | | | Details of Claim Received | | Details of claim admitted | | | | | | | | | |
| SI.No | Name of Creditor | Identification No | | | | | | | | | Amount of any mutual | | | |
| | | | Date of | | | | Amount covered by | Whether | % of voting | Amount of | dues, that | Amount of claim | Amount of claim | |
| | | | receipt | Amount claimed | Amount of claim admitted | Nature of claim | guarantee | related party? | share in CoC | Contingent Claim | may be setoff | not Admitted | under verification | Remarks, if any |
| | A E E | | | | | | | | | | | | | The claim was verified with the loan agreement and statement of accounts submitted. Although the books of accounts are yet to be received from the CD, the claim has been admitted based on the |
| | Affluence Engineering and Enterprises Limited | CINI NO-1127100TG2 | 11 00 2021 | 29,38,15,751.00 | 29,38,15,751.00 | Loan borrowed | Niil | No | 100% | Nil | Niil | Nii | | agreement and statement produced. 3.Claim admitted in full for Rs.29,38,15,751 |
| | | TAL | 11.09.2021 | 29,38,15,751.00 | | Loan borrowed | INII | NO | 100% | INII | IVII | INII | INII | 3.claim dameted in tail to 13.25,56,15,751 |
| | _ | _ | | | <u> </u> | | _ | | _ | _ | | _ | <u> </u> | _ |